

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.1132 of 2024

IN THE MATTER OF:

Deepak

...Applicant

Versus

State of Haryana & Ors.

...Respondent

INDEX

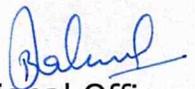
Sr. No.	Particular	Page No.
1.	Status Report on behalf of Respondent No.2.	1-5
2.	Annexure-R/1 -Copy of Order dated 28.10.2025.	6-8
3.	Annexure-R/2 - Copy of Authorization Letter dated 27.11.2025	9
4.	Annexure-R/3 -Copy of List of documents for obtaining consent to establish (CTE)	10
5.	Annexure-R/4 -Copy of information received from Regional Office, Amabla, HSPCB	11
6.	Annexure-R/5 -Copy of information received from Regional Office, Bahadurgarh/Jhajjar, HSPCB	12-13
7.	Annexure-R/6 - Copy of information received from Regional Office, Ballabgarh, HSPCB	14
8.	Annexure-R/7 - Copy of information received from Regional Office, Bhiwani, HSPCB	15
9.	Annexure-R/8 - Copy of information received from Regional Office, Charkhi Dadri, HSPCB	16
10.	Annexure-R/9 - Copy of information received from Regional Office, Faridabad, HSPCB	17-18
11.	Annexure-R/10 - Copy of information received from Regional Office, Fatehbad, HSPCB	19
12.	Annexure-R/11 - Copy of information received from Regional Office, Gurugram North, HSPCB	20-23
13.	Annexure-R/12 - Copy of information received from Regional Office, Gurugram South, HSPCB	24-26
14.	Annexure-R/13 - Copy of information received from Regional Office, Hissar, HSPCB	27

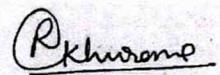
15.	Annexure-R/14- Copy of information received from Regional Office, Jind, HSPCB	28
16.	Annexure-R/15- Copy of information received from Regional Office, Kaithal, HSPCB	29
17.	Annexure-R/16- Copy of information received from Regional Office, Karnal, HSPCB	30
18.	Annexure-R/17- Copy of information received from Regional Office, Kurukshetra, HSPCB	31
19.	Annexure-R/18- Copy of information received from Regional Office, Mahendergarh, HSPCB	32
20.	Annexure-R/19- Copy of information received from Regional Office, Nuh, HSPCB	33
21.	Annexure-R/20- Copy of information received from Regional Office, Palwal, HSPCB	34
22.	Annexure-R/21- Copy of information received from Regional Office, Panchkula, HSPCB	35
23.	Annexure-R/22- Copy of information received from Regional Office, Panipat, HSPCB	36
24.	Annexure-R/23- Copy of information received from Regional Office, Rewari, HSPCB	37
25.	Annexure-R/24- Copy of information received from Regional Office, Rohtak, HSPCB	38
26.	Annexure-R/25- Copy of information received from Regional Office, Sirsa, HSPCB	39
27.	Annexure-R/26- Copy of information received from Regional Office, Sonapat, HSPCB	40
28.	Annexure-R/27- Copy of information received from Regional Office, YamunaNagar, HSPCB	41

Date: 29/03/2026

Place: Panipat

Through


Regional Officer,
HSPCB, Panipat



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OA No.1132 of 2024

IN THE MATTER OF:

Deepak

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State of Haryana & Ors.

...Respondent

Status report by Bhupinder Singh, EE, Regional Officer, HSPCB, Panipat on behalf of Respondent No.2.

Most Respectfully Showeth:

1. The above-captioned matter was listed before this Hon'ble Tribunal on 28.10.2025, wherein the following directions were passed:

" In view of the above, HSPCB is directed to compile information regarding operation of all such concrete ready mix concrete plants in the State of Haryana and verify their compliance status regarding compliance with environmental norms and to take appropriate action in case of non compliance against the violators in accordance with law and to upload the information in this regard on its website with all requisite details within one month."

Copy of the Hon'ble Tribunal Order dated 28.10.2025 is annexed herewith as **Annexure-R/1**.

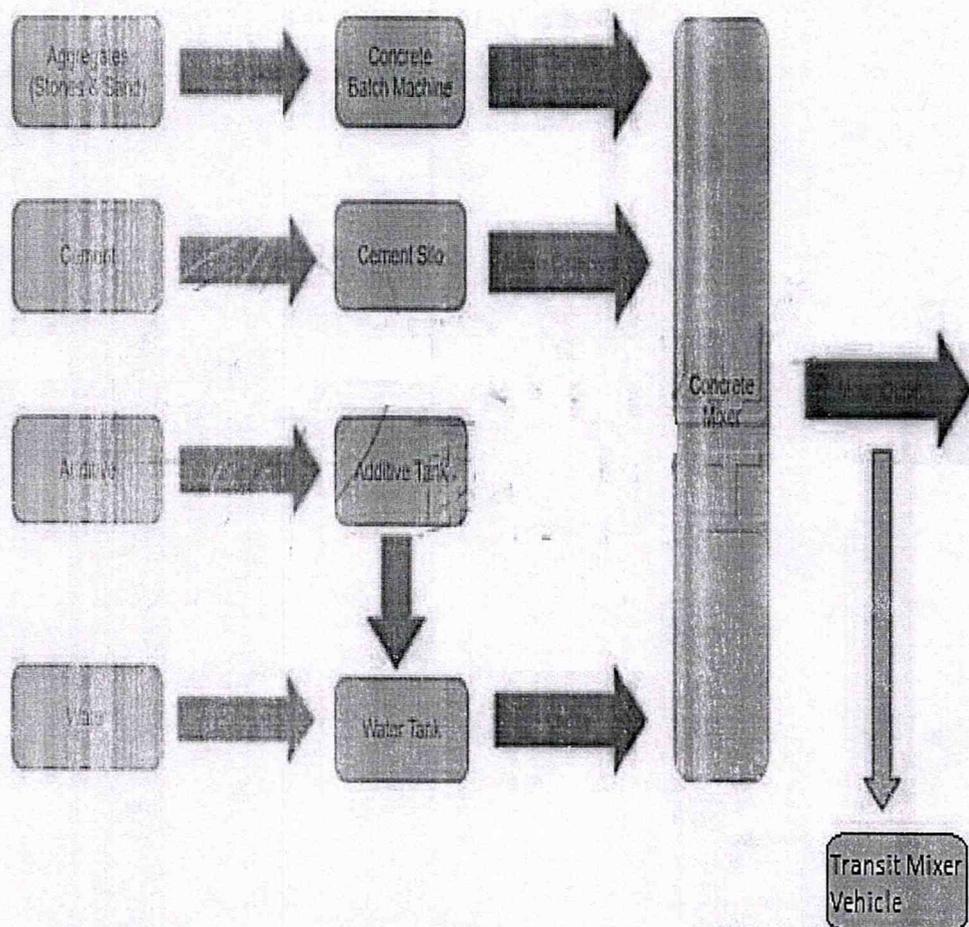
2. That in compliance of the direction issued by Hon'ble NGT undersigned has been authorized by the Board as Nodal Officer vide letter dated 27.11.2025 to file the status report of all Ready Mix Plant (RMCs) operating in the State of Haryana. Copy of letter dated 27.11.2025 is attached as **Annexure-R/2**.
3. That for the Establishment and Operation of the RMC Plants, the unit is required to obtain Consent to Establish (CTE) and Consent to Operate (CTO). Both these consent applications are to be applied through the online portal i.e hrocmmms with the requisite documents including land record. The requisite documents related to Land Parcel are as under-
 - Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be.
 - Fard Jamabandi and Intkal of land of the unit, in case unit is located

outside approved industrial area/estate.

- Lease deed/ Rent Agreement in case land is taken on rent or lease, Collaboration deed in case of construction projects, if applicable (duly registered with revenue authorities)
- Proof of receipt of application submitted to the Forest Department for clearance / permission /NOC, of Forest Department

The copy of CTE Checklist prescribed by the Board is attached as **Annexure-R/3**

4. That no sitting parameters has been prescribed for Establishment/ Operation of RMC Plants. No Trade Effluent is generated in this process. However, as per site condition, water sprinkling is required to suppress the dust emission generated due to movement of vehicles. Also, the conveyer belt and feeding Hopper for the aggregates should be properly covered to avoid dust emission.
5. That, it is relevant to mention here that manufacturing process of RMC Plant involves mixing of raw materials which includes Sand, Aggregates, Cement, Additives and Water in the required proportion (as per requirement) in a closed Mixer Tank, from where it is loaded into Transit Mixer (TM) Truck and transported to the construction site. The process flow chart of Operation of RMC Plant is as under-



6. That communication was made with all 23 Regional officers, HSPCB by Regional Officer, Panipat, vide letter No.2607 dated 07.11.2025, letter No. 3348 dated 01.12.2025 and letter No.3537 dated 19.12.2025 to provide information of RMCs operating in their respective jurisdiction for preparation of report in said matter and onward submission to Hon'ble NGT
7. That as per information received from all the Regional Offices in the State of Haryana there are 370 No's of RMC Plants found established. Out of which 184 RMC Plants are operating with valid Consent to Operate from the Board and 186 RMC plants has not obtained Consent to Operate from the Board. Closure action against all the violating RMC plants has been taken by the Board. Action for imposition of environment compensation against the violating RMCs has been initiated as mentioned in the Table.
8. That the information was received from the all Regional offices of Haryana (other than Panipat) through email, has been complied and is summarized in the table below :-

Detail of RMC Plants									
Sr. No.	Name of Region	Total No. of RMC Identified	No. of RMC with CTO	No. of RMC without CTO	Status of Action Taken				Remarks
					No. of RMC where closure action taken	No. of RMC where EC imposed	No. of RMC where EC recommended to HO	No. of RMC Dismantled	
1	Ambala	6	6	0	0	0	0	0	NA
2	Bahadurgarh/Jhajjar	37	0	37	37	9	28	13	NA
3	Ballabgarh	21	17	4	4	1	0	0	EC could not be imposed on 03 No. RMC Plants for want of ownership proof and duration of violation.
4	Bhiwani	2	1	1	1	0	1	0	NA
5	Charkhi Dadri	1	0	1	1	0	1	1	NA
6	Faridabad	23	21	2	5	3	3	6	EC imposed on 03 No. plants having CTO but found violating GRAP direction
7	Fatehabad	10	9	1	1	0	0	1	NA
8	Gurugram North	76	31	45	45	35	7	0	EC upon 03 No. RMC Plants could not be imposed as closure action against these were taken before adopting EC policy by the Board.
9	Gurugram South	90	48	42	42	31	11	0	NA

10	Hisar	3	1	2	2	0	2	0	NA
11	Jind	4	4	0	0	0	0	0	NA
12	Kaithal	1	1	0	0	0	0	0	NA
13	Karnal	6	1	5	5	5	1	4	01 RMC Plant was found violating with the Environment norms of Air emission. Therefore, EC was imposed upon the RMC.
14	Kuruks hetra	2	2	0	0	0	0	0	NA
15	Mahend ergarh	1	0	1	1	1	0	0	NA
16	Nuh	8	8	0	1	1	0	0	01 No. RMC was closed for establishing without CTE/CTO. Now RMC has deposited the EC and closure order has been suspended. The RMC is now operating with valid CTO from the Board.
17	Palwal	4	1	3	3	1	2	0	NA
18	Panchk ula	9	2	7	7	0	7	0	NA
19	Panipat	18	3	15	15	12	2	4	EC could not be imposed upon 01 RMC plant as the RMC plant dismantled its plant and machinery from the site and no previous record of the unit is available with the office.
20	Rewari	12	8	4	4	0	0	0	NA
21	Rohtak	9	3	6	6	0	6	0	NA
22	Sirsa	0	0	0	0	0	0	0	NA
23	Sonepat	16	15	1	1	1	1	0	NA
24	Yamun a Nagar	11	2	9	9	8	1	0	NA
	Total	370	184	186	190	108	73	29	

The Regional Office wise detail of RMC Plants is attached as **Annexure-R/4 to R/27.**

9. That in compliance of the direction issued by Hon'ble NGT vide order dated 28/10/2025 the compiled report of the RMC plants established/operating alongwith their action taken report has been uploaded on the website of HSPCB (www.hspcb.org.in).

10. The present Action Taken Report is being filed for the kind consideration of this Hon'ble Tribunal. The answering Respondent undertake to comply with all directions passed by this Hon'ble Tribunal in letter and spirit and to furnish further compliance as and when required.

Date: 29/03/2026

Place: Panipat



Bhupinder Singh, EE
Regional Officer, HSPCB, Panipat

Item No. 04

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1132/2024

Deepak

Applicant

Versus

State of Haryana & Ors.

Respondents

Date of hearing: 28.10.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the Applicant.

Respondents: Mr. Rahul Khurana, Advocates for respondents No. 1 to 4.
None for respondents no. 5 and 17.
None for respondents no. 7, 8 and 10.
Mr. Gaurav Agarwal, Advocate for respondents no. 15 and 25 (through VC).
Mr. Som Raj Chaudhary, Advocates for respondent no. 23.
Mr. J.K. Sharma, Advocate for respondent no. 24.
Mr. Atif Suhrawardy, Advocate for respondent no.28.

ORDER

1. Vide order dated 04.09.2025, respondents, who had not filed their responses, were granted opportunity to file their responses within 15 days. However, no responses have been filed by such respondents.
2. One more opportunity is granted to the respondents, who have not filed their responses so far, to file their responses within one month.
3. In its reply dated 14.07.2025, CPCB has mentioned that ready mix cement concrete plant has been classified under 'green' category as per the revised Classification- 2025.
4. In view of air pollution generated by ready mix concrete plant containing silica particles, we have serious doubts regarding its categorization in 'green'

category and we consider it necessary that the matter is required to be duly considered again on the basis of the material relied upon by CPCB.

5. Learned counsel for respondent no. 28- CPCB seeks time to file additional response for placing relevant material before this Tribunal.

6. In the present case as per report filed by HSPCB, 21 ready mix plants were set up without obtaining CTE and CTO from HSPCB.

7. In order dated 17.07.2025, this Tribunal had highlighted the necessity of taking prompt remedial action at the initial stages of setting up of such plants for ensuring that such plants are not set up and operated in violation of environmental norms as subsequent orders for closure and environmental compensation are not sufficient remedy to irreversible environmental damage caused by illegal operation of such plants.

8. In view of the above, HSPCB is directed to compile information regarding operation of all such concrete ready mix plants in the State of Haryana and verify their compliance status regarding compliance with environmental norms and to take appropriate action in case of non-compliance against the violators in accordance with law and to upload the information in this regard on its website with all requisite details within one month.

9. In view of the observations made by Hon'ble Supreme Court in **Civil Appeal No. 757-760 of 2013, Delhi Pollution Control Committee v. Lodhi Property Co. Ltd. Etc.**, permitting SPCBs/ PCCs to impose and realize environmental compensation under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, and HSPCB may also take further action for imposition and realization of environmental compensation from the violators.

10. List on 01.04.2026 for final hearing.

11. A copy of this order may be sent to the Member Secretary, HSPCB by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

October 28th, 2025
Original Application No. 1132/2024
AB

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Website – www.hspcb.org.in
E-Mail : hspcb-solidwaste@gmail.com
Ph:0172-2577870-873

27-11-2025

To

The Regional Officer,
HSPCB, Panipat.

Subject: Regarding order dated 28.10.2025 passed by Hon'ble NGT in the matter O.A No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Kindly refer to your letter No. HSPCB/PR/2025/2608 dated 07.11.2025 on the subject noted above.

In this connection, it is intimated that you have been nominated / appointed as a nodal officer to ensure compliance on the directions passed by Hon'ble NGT vide order dated 28.10.2025 on behalf of the Board, and to submit compliance status for uploading the same on the website of the Board.

Digitally signed by
MONIKA

Date: 27-11-2025

11:08:55

Scientist-C (SWM Cell)

For Member Secretary

Copy to:

A copy of the above is forwarded to All Regional Officer, HSPCB, with a direction to submit the desired information related to this case, if any, directly to Regional Officer, Panipat.

Annexure-V**Check List of documents for obtaining consent to establish (CTE) under
Water Act, 1974 / Air Act, 1981****I. 1st Consent to Establish**

1. Online application
2. Proof of deposit of NOC/CTE fee and performance security.
3. C.A. Certificate regarding capital investment cost w.r.t. land, building, plant and machinery of the proposed project.
4. Fard Jamabandi and Intkal of land of the unit, in case unit is located outside approved industrial area/estate.
5. Power of attorney/authority letter to sign the application.
6. Allotment letter of the plot issued from the concerned authority in case of approved industrial area.
7. Manufacturing process and process Flow Chart.
8. Design Scheme of Effluent Treatment Plant/ Sewage treatment Plant, Air Pollution Control Devices / Hazardous Waste Management as applicable, with Hydraulic Design and design calculations based upon the Pollution load and prescribed standards.
In case of Brick kilns, design and drawing of high draft Zig Zag technology based Kiln and stack.
9. Report of Tehsildar and District Forest Officer regarding Kisam of land through Deputy Commissioner, for areas covered under Aravali Notification, if applicable. In case the land falls in the industrial estate / area and HUDA sectors, the report of Regional Officers will be taken regarding applicability of Aravali Notification (only for District Gurugram and Nuh).
10. Clearance/ permission in case of the projects falling in the revenue estates covered in the Notification no. 191(E) dt. 27.08.2010 issued by Ministry of Environment, and Forest, Government of India regarding protected area of Sultanpur National Park in District Gurgaon.
11. Proof of receipt of application submitted to the Forest Department for clearance / permission /NOC, of Forest Department.
12. Report of Revenue Department / Forest Department & other concerned departments regarding sitting parameters in respect of Stone Crushers, Hot Mix Plants, Screening Plants, Pulverizes, Poultry Farms and License of DFSC in Case of brick Kilns.
13. Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be.
14. Lease deed/ Rent Agreement in case land is taken on rent or lease, Collaboration deed in case of construction projects, if applicable (duly registered with revenue authorities).
15. Copy of Environmental Clearance in case of the projects covered under, EIA Notification dated 14.09.2006.
16. Copy of MOA / partnership Deed / Trust Deed, as applicable having the name and address of Directors/Partners.
17. Declaration by the unit regarding awareness about pollution control related standards and law and undertaking for their compliance, as per Annexure-VII.
18. Site plan of the unit in case it is located outside approved industrial area.
19. Layout plan showing the details of all manufacturing processes, location of stacks/ chimneys, ETP/ STP, APCM, Hazardous Waste storage and treatment facilities, tube wells, Water supply lines, Effluent drains and final outlets for the disposal of the effluent.

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Ambala	1	Montecarlo Limited RMC, Near Village Bihta Saha Ambala	Obtained	NA	NA	NA	NA	Operational	NA
Ambala	2	M/s Montecarlo Limited RMC, Village Khatoli District Ambala	Obtained	NA	NA	NA	NA	Operational	NA
Ambala	3	P S CONSTRUCTIONS, Village and PO Naggal Teshil and District Ambala PIN Code 134007	Obtained	NA	NA	NA	NA	Operational	NA
Ambala	4	Eco Infratech, Village Tepla, Sub Tehsil Saha, Distt. Ambala	Obtained	NA	NA	NA	NA	Operational	NA
Ambala	5	SKY INFRA SOLUTION, Khasra No. 29 Kila No. 18/1/1, Village Sounda, Sector 25, District Ambala	Obtained	NA	NA	NA	NA	Operational	NA
Ambala	6	Ram Kumar Contractor Pvt Ltd., Village Mohra Tehsil Ambala Cantt District Ambala	Obtained	NA	NA	NA	NA	Operational	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Bahadurgarh	1	M/s Sidhi Vinayak Ready Mix Concrete Plant, Bahadurgarh bypass Vill-Kassar, Bahadurgarh, District Jhajjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	2	M/s BKJ (SHRI HARI) RMC PLANT, VILLAGE SONDHI, District Jhajjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	3	Unnamed RMC operated by Pardeep Village - Siddipur Lowa, Distt - Jhjjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	4	M/s SKS Enterprises Pvt. Ltd. Bahadurgarh by Sh. Ashish Deshwal.	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	5	Unnamed RMC operated by Pardeep Village - Siddipur Lowa, Distt - Jhjjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	6	Unnamed RMC operated by Omparkash, Village - Siddipur Lowa, Distt - Jhjjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	7	Shri Shyam RMC, Village - Soldha, Distt - Jhjjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	8	M/s Logoes RMC by Imran Khan, Vill- Luhari, Pathodha road, Jhajjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	9	M/s Hi-tech RMC by Arun Gupta, Vill-Luhari, Jhajjar.	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	10	M/s Balaji Traders RMC by Amar Pal, Vill- Luhari	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	11	M/s Rakhi Filter Plant by Vinay, Vill- Sasoli	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	12	Om RMC, Vill-Badli, Distt. Jhajjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	13	M/s Unnamed RMC by Pardeep, Vill- Sidhipur Lowa, Bahadurgarh, District Jhajjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	14	M/s P AND S Infratech Plant-I & II, Jhajjar Gurugram Road Village Dadri Toe, Distt. Jhajjar	Not obtained	Yes	Recommended to HO vide letter no. 6994 Dated 17.03.2026	Rs 6847500	0	sealed by Board	
Bahadurgarh	15	M/s P AND S Infratech Plant-II, Jhajjar Gurugram Road Village Dadri Toe, Distt. Jhajjar	Not obtained	Yes	Recommended to HO vide letter no. 6991 Dated 17.03.2026	Rs 6847500	0	sealed by Board	
Bahadurgarh	16	M/s Chahar Builders, Village Passour, Distt - Jhajjar	Not obtained	Yes	Recommended to HO vide letter no. 6996 dated 17.03.2026	Rs 6847500	0	sealed by Board	
Bahadurgarh	17	M/s BALAJI TRADERS, Opp. MET No. 7 Farrukhnagar Road, Village Dadri Toe District Jhajjar	Not obtained	Yes	Recommended to HO vide letter no. 6999 Dated 17.03.2026	Rs 6847500	0	sealed by Board	
Bahadurgarh	18	M/s Balaji Construction Gurugram Road Village Naurangpur District Jhajjar	Not obtained	Yes	Under Process	NA	0	sealed by Board	
Bahadurgarh	19	M/s Chahar Builders, MET Reliance, Jhajjar Gurugram Road Village Dadri Toe, Distt - Jhjjar	Not obtained	Yes	Recommended to HO vide letter no. 6997 dated 17.03.2026	Rs 6847500	0	sealed by Board	
Bahadurgarh	20	M/s Theindogrid Infra Pvt. Ltd. Village- Pelpa, Teh. Badli Distt. Jhajjar	Not obtained	Yes	Recommended to HO vide letter no.	NA	0	Sealed by Board	
Bahadurgarh	21	M/s Ultratech RMC (Run by Balaji Construction Company) Jhajjar Gurugram road, Village- Yakubpur, Teh. Badli Distt. Jhajjar.	Not obtained	Yes	Recommended to HO vide letter no. 6992 Dated 17.03.2026	Rs 6847500	0	Sealed by Board on	
Bahadurgarh	22	M/s Hindusthan RMC Yakubpur road, Village-Sondhi, Teh. Badli Distt. Jhajjar.	Not obtained	Yes	Recommended to HO vide letter no. 6993 Dated 17.03.2026	Rs 6847500	0	Sealed by Board on	

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Bahadurgarh	23	M/s Eco Mix Solution Pvt. Ltd. Yakubpur road, Village-Sondhi, Teh. Badli Distt. Jhajjar.	Not obtained	Yes	Recommended to HO vide letter no. 6998 Dated 17.03.2026	Rs 6847500	0	Scaled by Board	
Bahadurgarh	24	M/s BKJ Buildtech RMC PLANT, VILLAGE Nimana, District Jhajjar	Not obtained	Yes	Recommended to HO vide letter no. 6995 Dated 17.03.2026	Rs 6847500	0	Scaled by Board	
Bahadurgarh	25	M/s Shree Vinayak Promix Pvt Ltd , killa No. 42/2/2/1, Vill- Yakubpur, Teh Badli , Distt - Jhajjar	Not obtained	Yes	Under Process	NA	0	Scaled by Board	EC recoomended vide letter 5630 dated 24.11.2025. Reassessment of EC is under process
Bahadurgarh	26	M/s SS Enterprises, Vill-Gubhana, Tehsil-Badli, Distt. Jhajjar	Not obtained	Yes	Under Process	NA	0	Scaled by board	
Bahadurgarh	27	M/s Tara RMC, Baldha road, Acchei.	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	28	M/s KMV Project Plant, Bishan.	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	29	Narbir Singh and Co. Village - Siddipur Lowa, Distt - Jhajjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	30	M/s SS Builders, near Balaur Chowk, Bahadurgarh	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	31	M/s Rathi Builders, near Balaur Chowk, Bahadurgarh	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	32	M/s Bhagwati Tiles, Ready Mix Concrete Plant, Sector-3, Beri Road, Bahadurgarh	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	33	M/s KMV Projects Limited, Village- Bishan, teh. Beri, Distt. Jhajjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	34	M/s S.S. Builders, near Balour Chowk, Bahadurgarh Bypass, Bahadurgarh, District Jhajjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	35	M/s MDN RMC by Mahipall, Khatiwas	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	36	M/s Chitter Trader RMC by Jaibhagwan, new bus stand, Jhajjar	Not obtained	Yes	Under Process	NA	0	Dismantled	
Bahadurgarh	37	M/s Anuj Trading Company (ATC) Ready Mix Concrete 89//10/1/2, Village-Ladrawan, Distt. Jhajjar.	Not obtained	Yes	Under Process	NA	0	Scaled by board	

470

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance					Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action	Status Environment Compensation	Amount of EC imposed	Status of EC Deposition	Reason for not Imposing EC		
Ballabgarh	1	APT Construction Company, Village – Sikri, Sector – 143, Faridabad	15-10-2025 to 31-12-2028	No	NA	NA	NA	NA	Operational	----
Ballabgarh	2	Innocepts Solutions Pvt. Ltd. RMC Plant I, Near Village-Mirzapur, Faridabad	26-05-2021 to 31-12-2030	No	NA	NA	NA	NA	Operational	----
Ballabgarh	3	Innocepts Solutino Pvt. Ltd. Plant II, Near Village-Mirzapur, Faridabad	26-05-2021 to 31-12-2030	No	NA	NA	NA	NA	Operational	----
Ballabgarh	4	Shapoorji Pallonji and Co. Pvt. Ltd., Sector-67, Industrial Model Town, Faridabad	01-01-2026 to 31-12-2026	No	NA	NA	NA	NA	Operational	----
Ballabgarh	5	Agarwal Concrete, Village- Nawada Tigaon, Behind, IMT, Power House, Ballabgarh, Faridabad	01-01-2026 to 31-12-2030	No	NA	NA	NA	NA	Operational	----
Ballabgarh	6	Garg Redimix Pvt. Ltd., Village Sikri, Shahpur Road, Ballabgarh	01-01-2026 to 31-12-2035	No	NA	NA	NA	NA	Operational	----
Ballabgarh	7	Mangla Redimix Pvt Ltd., Vill-Mirzapur, Global Industrial Park, Sector-73, Faridabad	08-02-2025 to 31-12-2029	No	NA	NA	NA	NA	Operational	----
Ballabgarh	8	APCO Infratech Pvt. Ltd (RMC), Vill-Mohna, Pot-Mohna, Tehsil-Ballabgarh, Faridabad	01-04-2025 to 31-03-2027	No	NA	NA	NA	NA	Operational	----
Ballabgarh	9	M/s APCO Infratech Private Limited, Fafunda, Post-Dayalpur, Sub Tehsil- Dayalpur, Dist- Faridabad, HR 121007 (Survey No. 7// 6/1, 7/1/1, 15/2/2, 16/1/1, 8// 10,11, 20/2)	13-06-2024 to 31-12-2028	No	NA	NA	NA	NA	Operational	----
Ballabgarh	10	KALKA CONCRETE PRODUCTS, khasra no 41 killa no16/1/2, 16/2/2, 17/1/1, 25/1 Village Panheda Khurd, Tehsil Mohna, Ballabgarh, Faridabad	12-10-2024 to 31-12-2033	No	NA	NA	NA	NA	Operational	----
Ballabgarh	11	Pahuja Stone Works, RMC Plant Murtazpur (Mirzapur), Tehsil-Tigaon, Faridabad	18-06-2025 to 31-12-2029	No	NA	NA	NA	NA	Operational	----
Ballabgarh	12	DEE KAY BUILDCON PRIVATE LIMITED, PLOT NO 926 SECTOR 68 IMT FARIDABAD	14-07-2025 to 31-12-2027	No	NA	NA	NA	NA	Operational	----
Ballabgarh	13	Agarwal RMC Plant, Moja Jhadsaitely, Tehsil Ballabgarh District Faridabad Haryana Khewat no 346/317 min, khautani no 390, Mustkil No. 72, Kila no. 6/2/2(5-13) and Mustkil No. 72, Kila No. 15/1(3-4) Rakba 3 Kanal 4 Marla in Jhadsately, Faridabad	30-04-2023 to 31-12-2029	No	NA	NA	NA	NA	Operational	----
Ballabgarh	14	Jai Sai Ram Concrete, Village- Gaunchi, Sector-56A, Faridabad (for the project of M/s HRH Projects Pvt. Ltd.)	08-05-2024 to 31-12-2028	No	NA	NA	NA	NA	Operational	----
Ballabgarh	15	NUTECH CONSTECH PRIVATE LIMITED, Khewat No 20// 11 Min Khatauni No 23 Khasra No 169 Kila No 9/12-15 127-19 13/1/3 5-11 waka mauj Pali Faridabad	07-02-2025 to 31-12-2034	No	NA	NA	NA	NA	Operational	----
Ballabgarh	16	APT Construction Company, Village – Sikri, Sector – 143, Faridabad	15-10-2025 to 31-12-2028	No	NA	NA	NA	NA	Operational	----
Ballabgarh	17	APT Construction Company Plant II, Village – Sikri, Sector – 143, Faridabad	15-10-2025 to 31-12-2028	No	NA	NA	NA	NA	Operational	----
Ballabgarh	18	RR Milan RMC Pvt. Ltd., (RMC Plant), Village-Mirzapur, Sector-74, Faridabad	----	Yes	----	----	----	Information sought from other department to determine the duration of violation & ownership and case of EC will be recommended.	Sealed by Board	----
Ballabgarh	19	HMD New Campus, Sector-58, Mathura Road, Faridabad (M/s Sanmul Construction - RMC Plant)	----	Yes	Endst No. HSPCB/PLG/2 025 24-09-2025	410000	346000	Balance pending Rs. 64,000/-	Sealed by Board	----
Ballabgarh	20	Sheeraj Projects Pvt Ltd, Vill- Sahupura, Near Sotai Bridge, Ballabgarh, Faridabad	----	Yes	----	----	----	Information sought from other department to determine the duration of violation & ownership and case of EC will be recommended.	Sealed by Board	----
Ballabgarh	21	S.E.C Buildtech Private Limited, Village Jharsaintly, Opposite Sector-59, By Pass Road, Faridabad. Lat: 28.301033, Long: 77.309791	----	Yes	----	----	----	Information sought from other department to determine the duration of violation & ownership and case of EC will be recommended.	Sealed by Board	----

Bhiwani Region									
Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational/ Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Bhiwani Region	1	Ashok Cement Agency, Rudra Colony, Tosham bypass, Bhiwani	Not obtained	Yes	Recommended to Head office of amounting of Rs. 91,30,000/- send the Environment compensation assessment report for finalization to Head Office vide this office letter No. HSPCB/BHI/2026/2900 dated 18.03.2026.	Recommended to Head office of amounting of Rs. 91,30,000/- send the Environment compensation assessment report for finalization to Head Office vide this office letter No. HSPCB/BHI/2026/2900 dated 18.03.2026.	NIL	Closed by Board	NA
Bhiwani Region	2	Gawar Construction Ltd. (RMC), Village - Jattu lohari, Bhiwani	Granted vide No. HSPCB/Consent/313298223BHICTE45 136449 dated 16.10.2023	NA	NA	NA	NA	Operational	NA

[Signature]
24/3/26
Regional Officer, HSPCB,
Bhiwani Region

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Charkhi Dadri	1	M/s Mann Builders (RMC), Near Mohindergarh chowk, Charkhi Dadri.	Not Obtained	yes(sealed on 16/9/2025)	under process	0	0	Dismantled	NA

Annexure-A									
Region	Sr. No.	Unit Name & Address	Status of CTO (Obtained/Not Obtained)	Status of Action taken in case of Non-Compliance.					
				Closure Action (Yes/No)	Status Environment Compensation	Amount of EC Imposed	Amount EC deposited	Present Status (Operational/Non-Operational/Dismantled)	Remarks
Faridabad Region	1	NUVOCO VISTAS CORP LTD, 14/4, Mile Stone, Faridabad	Obtained	No	NA	NA		Operational	Unit is complying
Faridabad Region	2	Shree Ram Concretes, 15/1 SECTOR 31 FARIDABAD	Obtained	No	This office has recommended the Ec of Rs. 10,50,000/- No. I/283979/2026 Dated 12.06.2026 and sent to head office which is underprocess	EC of Rs. 1050000/- recommended	0	Operational	Unit has valid CTE/CTO from the Board and EC of Rs. 10,50,000/- was recommended for not improvement dust pollution system. The recently inspection as done by Head Office team. The unit is overall is complying.
Faridabad Region	3	GOPAL RMC, VILLAGE BHUPANI SECTOR 89 FARIDABAD	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	4	G AND G RMC SOLUTION, Village and Post office Pali Faridabad Haryana	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	5	B AND B Concrete, VILLAGE TILPAT FARIDABAD	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	6	J P AND BROS, VILLAGE RIWAZPUR	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	7	NDCON CONSTRUCTIONS, Village Tikawali Sector 89 Faridabad	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	8	EXPERT CONCRETE, RMC plant at Affordable Group Housing Amolik Park, Sector 84, Faridabad	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	9	MS Gunesh Infraprojects, 14 / 7 Sector 27A Delhi Mathura Road Village Mewla Maharajpur Faridabad Haryana	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	10	ACC LIMITED, 20.4 KMs Bhaskar Estate Sarai Khwaja Chowk Delhi Mathura Road Amranagar Faridabad 121003 Haryana	Obtained	No	NA	NA	NA	Operational	Unit is complying
Faridabad Region	11	KAMDHENU CEMENT G, VILLAGE BADHKAL	Obtained	Yes	Unit has deposited the Rs. 2,15,625/- through DD 5077124132 Dated 03.03.2022	₹ 2,15,625.00	₹ 2,15,625.00	Operational	Unit is complying
Faridabad Region	12	SSBC Concrete Pvt. Ltd., 14/5, Mathura Road, Pocket I situated at Khasra No. 47/1, Sector 27, Faridabad	Obtained	Yes	Unit was found violating the GRAP orders and EC was imposed and unit has deposited the EC amount Rs. 1000000 on dated 25-04-2025 through NEFT vide No. INF/NEFT/CICN42 02504255555955 7/INDB0000	₹ 10,00,000.00	₹ 10,00,000.00	Operational	Unit is complying
Faridabad Region	13	RDC Concrete India Ltd, 14/7, Delhi Mathura Road Faridabad, Haryana	Obtained	No	Unit was established without CTE and EC was imposed. Unit has deposited the Rs. 860000 through RTGS (Reference: DR-PUNB0491600 - Haryana State Pollution Control Board) on dt 03.06.2025	₹ 8,60,000.00	₹ 8,60,000.00	Operational	Unit is complying
Faridabad Region	14	M/s Lahari Ready Mix, RMC Plant within plotted colony of SVC and Lahari at Village Sarai Khwaja, Sector-43, Faridabad, Haryana	Obtained	Yes	EC of Rs. 1000000 recommended on dated 16-01-2025	EC recommended to HO due to violation of GRAP orders	0	Non-Operational	RMC Plant sealed by Board and EC of Rs. 10,00,000/- has been recommended by this office on dated 16-01-2025
Faridabad Region	15	GMG INDUSTRIES, 14/7, Mathura Road, Faridabad	Obtained	No	NA	NA		Operational	Unit is complying
Faridabad Region	16	N.S. CONCRETE SOLUTIONS PVT LTD, Killa no. 44-25/2, 47-5/2 & 47-6, village Mewla Maharajpur, 14/5 Milestone, Mathura Road, Faridabad	01/01/2021 - 31/12/2024	No	NA	NA		Dismantled	Presently unit is Dismantled
Faridabad Region	17	RMC India Division A unit of Prism Johnson Limited, 14/7 Milestone Mathura Road Village Mewala Meharaipur Faridabad	29/06/2020 - 31/12/2024	No	NA	NA		Dismantled	Presently unit is Dismantled

Region	Sr. No.	Unit Name & Address	Status of CTO (Obtained/Not Obtained)	Status of Action taken in case of Non-Compliance.					
				Closure Action (Yes/No)	Status Environment Compensation	Amount of EC imposed	Amount EC deposited	Present Status (Operational/Non-Operational/Dismantled)	Remarks
Faridabad Region	18	Shree Ram Concrete, Knasra no 89//20,21,22/1 Plot no.15/2 Sector-27A Main Mathura Road, Faridabad.	14/05/2021 - 31/12/2025	No	NA	NA		Dismantled	Presently unit is Dismantled
Faridabad Region	19	N S CONCRETE SOLUTIONS PVT LTD, Mata Amritanandamayi Math, Amrita Hospital Chowk, Mata Amritanandamayi Marg, Sec-88, Nehar Par, Faridabad	01/01/2021 - 31/12/2024	No	NA	NA		Dismantled	Presently unit is Dismantled
Faridabad Region	20	R P S Infrastructure Ltd, Site Auria, Kheri Road, Sec-88, Faridabad	29/06/2018 - 30/12/2022	No	NA	NA		Dismantled	Presently unit is Dismantled
Faridabad Region	21	RDC CONCRETE INDIA PVT LTD, 12/1 MATHURA ROAD SECTOR 27D FARIDABAD	01/01/2022 - 31/12/2024	No	NA	NA		Dismantled	Presently unit is Dismantled
Faridabad Region	22	Unnamed RMC plant having latitude 28.413707 Longitude 77.306111, Rialway Station Road, Faridabad	Not obtained	Yes	--	--		Non-Operational	Closed by Board on dated 04-08-2025
Faridabad Region	23	Shri Niwas Concrete Plant having latitude 28.454535 longitude 77.327543, Village, Tilapt, Faridabad	Not obtained	Yes	EC of Rs. 4,54,687/- recommended by this office	EC of Rs. 4,54,687/- recommended by this office	0	Non-Operational	Closed by Board on dated 08-08-2025 and EC of Rs. 4,54,687/- recommended by this office

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational/ Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environmen t Compensati on	Amount of EC imposed	Amount EC Deposited		
Fatehabad Region	1	Shri Balaji Trading Company, VPO Gorakhpur, Fatehabad	obtained	No	NA	NA	NA	Non operational, close its own	CLOSE ITS OWN
Fatehabad Region	2	Zip Enterprises Limited, Vill Gorakhpur, Tehsil Bhuna, Distt Fatehabad	obtained	No	NA	NA	NA	Non operational, close its own	CLOSE ITS OWN
Fatehabad Region	3	TATA PROJECTS LIMITED UNIT II, Village- Gorakhpur, Bhuna.	obtained	NO	NA	NA	NA	OPERATIONAL	NA
Fatehabad Region	4	Tata Projects Limited Village Gorakhpur, Bhuna, Fatehabad	obtained	NO	NA	NA	NA	OPERATIONAL	NA
Fatehabad Region	5	Tata Projects Limited Unit I VPO- Gorakhpur, Bhuna	obtained	NO	NA	NA	NA	Non operational, close its own	CLOSE ITS OWN
Fatehabad Region	6	Larsen and Toubro Limited, Inside NPCL Gorakhpur fatehabad	obtained	NO	NA	NA	NA	OPERATIONAL	NA
Fatehabad Region	7	Ghana Ram Construction Company, Vill Chaubara, Fatehabad	Not obtained	Yes	Not imposed yet	0	0	DISMANTLED	This office has sent letters to various departments requesting submission of proof of ownership. The EC will make its recommendation after receiving the ownership proof. The unit has also been dismantled and removed from the site.
Fatehabad Region	8	Larsen and Toubro Limited HCIC GHAVP 1 2 NI Package at GHAVPC Village PO- Gorakhpur, Fatehabad - 125047 Haryana	Only obtained CTE	NO	NA	NA	NA	Non operational, only obtained CTE	NA
Fatehabad Region	9	Tata Projects Limited Unit III VPO- Gorakhpur, Bhuna, Fatehabad	Only obtained CTE	NO	NA	NA	NA	Non operational, only obtained CTE	NA
Fatehabad Region	10	Tata Projects Limited unit 4 gorakhpur Fatehabad.	Only obtained CTE	NO	NA	NA	NA	Non operational, only obtained CTE	NA

Annexure - R/11

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes /No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Gurugram Region (N)	1	SOBHA LIMITED, INTERNATIONAL CITY SECTOR 106 108 109 VILLAGE BABUPUR, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	2	RMC (India) Division (A unit Of Prism Johnson Limited formerly known as Prism Cement LTD) Vill-Dhumaspur, Jail Road,Badshahpur, Sohna Road, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	3	St. Patricks Realty Pvt. Ltd. Batching Plant within the site of the project "Residential Plotted Colony" at Sector-29, 30, 32 & 33, Tehsil-Sohna, District- Gurgaon, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	4	ACC Limited, 1631/(1/2) 10 Dhumaspur Road Badshahpur Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	5	RMC plant by M/s JJRS Construction Pvt Ltd.at Vatika One On One Pvt Ltd. Project Site Vatika One On One Pvt Ltd. Village - Silokhera, Sec 16, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	6	ABCH READY MIX CONCRETE ABCH Ready Mix Concrete, Sector 62, Village Ullawas, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	7	RMC Plant at Sector 04 Village Sohna and Khaika Gurugram by GLS Infratech Pvt. Ltd. Sector 04 Village Sohna and Khaika Gurugram Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	8	RMC Plant for Mix Land Use Project Licence No. 168 to 172 of 2004 and 545 to 546 of 2006 by Vipul Limited at Sector-53, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	9	Rishabh Buildcon Sector 102 Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	10	Batching Plant by SBJ CONCRETE INFRA PRIVATE LIMITED , Village-Chauma, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	11	Shree Krishna Infrastructure Sector 5, Village Sohna, Distt. Gurugram (RMC)	Obtained	NA	NA	NA	NA	Operational	NA
	12	CTC Geotechnical Pvt. Ltd. Village - Khatrika, Tehsil - Sohna, District - Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
	13	RMC Plant by NKG Infrastructure Limited within construction site of Shree Sheetla Mata Devi Medical College and Hospital, Village Kherki Majra, Sector 102, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	14	M/s : Aviana Green Estates Pvt. Ltd. Sector-103, Gurugram, Haryana.	Obtained	NA	NA	NA	NA	Operational	NA
	15	VSK Infrastructures Pvt. Ltd.,C/o Prominent Probuild LLP, Village-Abheypur, Sohna, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	16	Ready Mix Concrete Plant by M/s CTC Projects Pvt. Ltd World Trade Centre, Village Islampur, sector-33, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
	17	M/s 1000 Trees Housing Pvt. Ltd, RMC Plant within the premises of 1000 Trees Housing Pvt. Ltd, Sector-105, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA

S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
			Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
18	M/s Ahluwalia Contracts (India) Ltd. Block 5, DLF City Phase - III, Sector 25A, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
19	M/s :St. Patricks Realty Pvt. Ltd. Batching Plant Site-II within the site of the project "Residential Plotted Colony" at Sector-29, 30, 32 & 33, Tehsil- Sohna, District- Gurgaon, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
20	M/s :Readymix Concrete Plant of M/s BL Kashyap and Sons Ltd For the project of DLF downtown (Mall of India Gurugram) at Sector 25A, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
21	M/s :M/s Tarc Limited Village- Maidawas, Sector-63A, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
22	Batching Plant by SBJ RMC INDIA Private Limited Khewat Number 58, Khata Number 72, Mustil Number 5, Kila Number 2112(4-0), Village Mahenderwada ,Tehsil Sohna, District Gurgaon	Obtained	NA	NA	NA	NA	Operational	NA
23	M/s Ahluwalia Construction Group Sector 59 and 63A, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
24	Ultratech cement limited unit: Ultratech Concrete (Phase 2)Zone 10,DLF 5, at Sector-54 Gurugram,	Obtained	NA	NA	NA	NA	Operational	NA
25	M/s B L. Kashyap and Sons Ltd, Unit 1, For project at BPTP Amstoria Verti Greens, Sector 102, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
26	M/s B.L Kashyap and Sons Ltd. Unit 2, For project at BPTP Amstoria Verti Greens, Sector 102, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
27	M/s Dilip Buildcon Limited and M/s Ranjit Buildcon Limited, Site 1 Sector-33, Transport Nagar, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
28	M/s Dilip Buildcon Limited and M/s Ranjit Buildcon Limited, Site 2 Sector-33, Transport Nagar, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
29	M/s Dilip Buildcon Limited and M/s Ranjit Buildcon Limited, Site 3 Sector-33, Transport Nagar, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
30	M/s Ahluwalia Contracts (India) Limited Village- Badshahpur, Maidawas, Nangli Umarpur, Sector-62 & 65, Gurugram, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
31	RMC Plant by M/s JJRS Construction Private Limited at site of HCBS Auroville land, Sector-103, Gurugram	Obtained	NA	NA	NA	NA	Operational	NA
32	M/s Aggarwal RMC Khata No. 396/420 Kila No. 5 Village Alipur Tehsil Sohna, Gurugram	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA
33	M/s Agrante Developers (P) Ltd For RMC Plant at Sector-107, Village Dharampur, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
34	M/s Dev RMC, Sector-114, Bajghera, Gurugram	Not obtained	Yes	EC imposed	9356250/-	Not deposited	Non-operational	NA
35	M/s Garg Ready Mix Pvt Ltd. (Garg RMC) Damadama Road Near Treetac Trolia Co., Village Bhondsi Tehsil Sohna Gurugram (RMC)	Not obtained	Yes	EC imposed	8334375/-	Not deposited	Non-operational	NA
36	M/s JWC & M.B RMC, Village Bajghera, Sector-102, Gurugram	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA

S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational/Dismantled)	Remark (If Any)
			Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
37	M/s K.B Superbuild (P) Ltd., Village Bajghera, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
38	M/s KRB RMC, Plot No. 1, sector-114, Bajghera, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
39	M/s N.S Concretes Pvt. Ltd, Kila No. 468, near Dwarka Expressway, Daultabad, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
40	M/s Naramdas RMC, Kila No. 102, Daultabad, near Dwarka Expressway, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
41	M/s Pyramid Infratech, Village Behrampur (Old) Gurugram (RMC)	Not obtained	Yes	EC imposed	1240000/-	Not deposited	Non-operational	NA
42	M/s R&M Infrastructure, Village Daultabad near Daultabad Power House, Daultabad, Gurugram (RMC)	Not obtained	Yes	EC imposed	8320313/-	Not deposited	Non-operational	NA
43	M/s RDC Concrete, Village Behrampur (Old) Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
44	M/s Real Tech Concrete Co., Kila No. 56/5, Village Daultabad, sector-108, Gurugram (RMC)	Not obtained	Yes	EC imposed	1209375/-	Not deposited	Non-operational	NA
45	M/s Rise Eleven Readymix Pvt Ltd. Village Medawas Sector 64, Gurugram (RMC)	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA
46	M/s S.D concrete RMC, Near Power House, Daultabad, Gurugram (RMC)	Not obtained	Yes	EC imposed	11362500/-	Not deposited	Non-operational	NA
47	M/s S.K RMC, Sector-102, Daultabad, Bajghera Road, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
48	M/s Shreem JM Concrete India Limited Sohna road, Gurugram (RMC)	Not obtained	Yes	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	Non-operational	NA
49	M/s Shri Ram Ready mix concrete (P) Ltd, Village Bajghera, sector-114, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
50	M/s Sunshine Ready Mix, Rithoj Road, Bhondsi, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
51	M/s SVM Ready Mix India, Rithoj Road, Bhondsi Gurugram (RMC)	Not obtained	Yes	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	Non-operational	NA
52	M/s Taurus Ready Mixed Concretes, Khasra No. 10/23, Sector-111, Choma, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
53	M/s True Readymix Concrete (RMC) (India), Khewat No. 56/45, Khasra No. 05, sector-108, Daultabad, Gurugram.	Not obtained	Yes	EC imposed	7106250/-	Not deposited	Non-operational	NA
54	M/s True RMC -India, Kherki Majra Road Village Dhankot Gurugram.	Not obtained	Yes	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	Non-operational	NA
55	M/s V.K RMC, Sector-114, Bajghera, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
56	M/s Wonder RMC Village Bajghera, Gurugram	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA
57	Shri Balaji RMC, Village Maidawas, sector 65, Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
58	True RMC, Village Behrampur (Old) Gurugram	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
59	M/s NSN Qumax RMC Sector-64, Gurugram (RMC)	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA
60	M/s Shri Ram Concrete, Maidawas, sector-64, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA

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			Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
61	M/s R.K Jain Infra Projects Pvt. Ltd., Village Mankrola, Gurugram (RMC)	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA
62	M/s Gunesh Infraprojects, Khewat No. 336/322, Khatoni No. 371, Jail Road, Badshahpur, Gurugram (RMC)	Not obtained	Yes	EC imposed	6567188/-	Not deposited	Non-operational	NA
63	M/s Chetak Infracon Pvt. Ltd., Khewat No. 397/402, Mojano-161, Killa No. 12/2/1 (2-16), 13/2 (6-4), 18(8-0), 19/1(3-13) Jail Road, Badshahpur, Gurugram (RMC)	Not obtained	Yes	EC imposed	1755000/-	Not deposited	Non-operational	NA
64	M/s KRM Concrete Daultabad Power House Road, sector-107, Gurugram (RMC)	Not obtained	Yes	EC imposed	8559375/-	Not deposited	Non-operational	NA
65	M/s Hella Infra Market (P) Ltd., Badshahpur, Gurugram (RMC)	Not obtained	Yes	EC imposed	680000/-	Deposited	Non-operational	NA
66	M/s Vinus RMC, Jail Road, Bhondsi, Sohna, Gurugram (RMC)	Not obtained	Yes	EC imposed	8278125/-	Not deposited	Non-operational	NA
67	M/s JJRS RMC (HCBS Project site) Sector-103, Daultabad, Gurugram (RMC)	Not obtained	Yes	EC imposed	545000/-	Advance deposited of 510938/-	Non-operational	NA
68	M/s Surya RMC, Garhi Wazidpur, Sohna Gurugram (RMC)	Not obtained	Yes	EC imposed	914063/-	Not deposited	Non-operational	NA
69	M/s Vikram RMC, Jail Road, Bhondsi, Gurugram (RMC)	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA
70	M/s Gamut Ready Mix Concrete Private Limited Mustil No. 55 Khewat 325 Kila No. 2, 9, 12/1 Daultabad, Gurugram (RMC)	Not obtained	Yes	EC imposed	1710000/-	Not deposited	Non-operational	NA
71	RMC batch plant of M/s Kaluwala Construction Private Limited at sector-9A, Gurugram near Railway Flyover, Basai, Gurugram	Not obtained	Yes	EC imposed	9130000/-	Not deposited	Non-operational	NA
72	M/s Varindera Construction Ltd, Sector-113, Bajghera, Gurugram (RMC)	Not obtained	Yes	Case for imposition of EC sent to Head Office.	Under process	Under process	Non-operational	NA
73	RN readymix concrete plant, Kila No. 06, khewat No. 56 sector-106, near Power house, Daultabad, Gurugram (RMC)	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA
74	Chaudhary buildtech RMC, sector 107, Daultabad, Gurugram (RMC)	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA
75	VMS infratech pvt. Ltd sector 107, Daultabad, Gurugram (RMC)	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA
76	M/s Jai Sai Nath Enterprises, Mankrola, Gurugram	Not obtained	Yes	Under process	Under process	Under process	Non-operational	NA

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				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
GRS	1	ATS Realworth Private Limited Sector-99 A, Village- Harsaru, Gurugram	9574899 date-13.03.2021	NA	NA	NA	NA	Operational	NA
GRS	2	M/s G. S. Readymix Concrete 111 Naurangpur Crushing Zone Gurgaon	59677333 date-27.03.2024	NA	NA	NA	NA	Operational	NA
GRS	3	H.Y.C. Ready Mix Concrete Villgae-Sihi, P.O. - Kherki Daula, Gurgaon	6934576 date-04.10.2019	NA	NA	NA	NA	Operational	NA
GRS	4	KAMAL CONCRETE BAGHANKI, PANCHGAON CHOWK, GURGAON	26664258 date-21.08.2022	NA	NA	NA	NA	Operational	NA
GRS	5	NS CONCRETES PVT LTD Village and Post Office Akhlimpur, Badshahpur, Gurgaon	2982920 date-31.12.2025	NA	NA	NA	NA	Operational	NA
GRS	6	NUVOCO VISTAS CORPORATION LIMITED Khasra No. 1527/916/2/2, 1528/916/2/3, Revenue Estate, Khandsa, Gurgaon	88717707 date-09.05.2025	NA	NA	NA	NA	Operational	NA
GRS	7	PSY INFRASTRUCTURE PVT LTD KILLA NO 1212 1214-2 1215-1 VILLAGE KHANDSA BEHRAMPUR ROAD, GURGAON	18533055 date-03.01.2022	NA	NA	NA	NA	Operational	NA
GRS	8	PYRAMID INFRA TECH PVT LTD SECTOR 70A VILLAGE PALRA GURGAON	87992368 date-17.01.2025	NA	NA	NA	NA	Operational	NA
GRS	9	RAO CONCRETE VPO BADSHAHPUR, Sector-69, GURGAON	5714330 date-13.11.2018	NA	NA	NA	NA	Operational	NA
GRS	10	Ready Mix Concrete Plant at Sector 92 Gurugram by Bestech India Private Ltd. Sector 92 Gurugram	18160790 date-22.12.2021	NA	NA	NA	NA	Operational	NA
GRS	11	RMC (India) Division (A Unit of Prism Johnson Limited formerly known as Prism Cement LTD) Vill-Tainagar, Farrukh Nagar, Gurgaon	18160790 date-08.11.2023	NA	NA	NA	NA	Operational	NA
GRS	12	ROSHAN CONCRETE VPO BADSHAHPUR, Sector-69, GURGAON	19436622 date-25.01.2022	NA	NA	NA	NA	Operational	NA
GRS	13	SRI RAM RMC PVT LTD Rect. No. 41 Kila No. 3/2/1(0-15), 3/2/2(0-10), 3/2/3(0-6), 8/2/3(2-4), 8/2/2(2-9), 8/2/1(2-13), Sector 70A, village Palra Tehsil and Distt. Gurugram	4717680 date-08.05.2018	NA	NA	NA	NA	Operational	NA
GRS	14	Sweta Estates Pvt. Ltd. Batching Plant within the site of the project ? Group Housing Colony? at Sector-48, Sohna Road, Gurgaon	9602854 date-15.02.2021	NA	NA	NA	NA	Operational	NA
GRS	15	UltraTech Cement Limited Unit UltraTech Concrete 158 Naurangpur	76159741 date-30.08.2024	NA	NA	NA	NA	Operational	NA
GRS	16	Ultratech cement limited unit. Ultratech Concrete 38 Milestone, Behrampur road, Khandsa chowk,	131288818 date-20.12.2025	NA	NA	NA	NA	Operational	NA
GRS	17	RMC Plant at Sector 92 Village wazirpur Gurugram by GLS Infraprojects Pvt Ltd Sector 92 Village wazirpur Gurugram	24035792 date-20.06.2022	NA	NA	NA	NA	Operational	NA
GRS	18	KARTAR SINGH CONTRACTOR (KSY Buildcon) Tauru Road, Naurangpur, Gurugram	27206637 date-30.08.2022	NA	NA	NA	NA	Operational	NA
GRS	19	RMC Plant by Ms GCC Infra at Village Harsaru Sector 88A Gurugram Haryana Village-Harsaru, Sector-88A, Gurugram	27415768 date-11.09.2022	NA	NA	NA	NA	Operational	NA
GRS	20	Pragati Infra Solutions Private Limited Plot no 1, Warehousing and Transport Hub, Village Patli Hazipur, Gurugram	88822964 date-17.01.2025	NA	NA	NA	NA	Operational	NA
GRS	21	RMC Plant at Village Nawada Fatehpur Sector 81 Gurugram Haryana by GLS Infracon Pvt Ltd Village Nawada Fatehpur Sector 81 Gurugram	29394263 date-21.10.2022	NA	NA	NA	NA	Operational	NA
GRS	22	RMC Plant by M/s Jamb Propbuild Pvt Ltd and others in collaboration with Breez Infra at Village Harsaru Sector 89 Gurugram Haryana Village-Harsaru, Sector 89, Gurugram,	28753457 date-02.11.2022	NA	NA	NA	NA	Operational	NA
GRS	23	RMC Plant by GLS Infraprojects Pvt Ltd at Village Badha Sector 86 Gurugram Haryana Village Badha Sector 86 Gurugram	29423505 date-31.10.2022	NA	NA	NA	NA	Operational	NA
GRS	24	Suvan Constructions Pvt. Ltd. M/s Copious Realtors Private Limited, Village-Badha, Sector-89, Gurugram	34972120 date-06.04.2023	NA	NA	NA	NA	Operational	NA
GRS	25	SBJ Concrete Solution Private Limited C/o LOON LAND DEVELOPMENT LIMITED, DDJAY, Village Naurangpur, Sector-79 & 79 B, Gurugram	36258306 date-19.05.2023	NA	NA	NA	NA	Operational	NA
GRS	26	PNC INFRA TECH LIMITED Haryana Orbital Rail Corridor, Tahsil - Farrukhnagar, District - Gurugram	128018907 date-20.11.2025	NA	NA	NA	NA	Operational	NA
GRS	27	GREYALIT INFRA PRIVATE LIMITED 38 KM Stone Delhi Jaipur Highway Behrampur Road Khandsa Gurugram(HR)	40931739 date-21.09.2023	NA	NA	NA	NA	Operational	NA
GRS	28	SR 39 Engineers Pvt. Ltd. Co Peerage Buildwell Private Limited, Sector-89, Gurugram	52519355 date-02.01.2024	NA	NA	NA	NA	Operational	NA
GRS	29	RMC at Riseonic Realty Private Limited Village Badshahpur, Sector-70 District Gurugram	59119442 date-22.03.2024	NA	NA	NA	NA	Operational	NA
GRS	30	Silver X Projects India Pvt Ltd Affordable Group Housing "Rajvik Greens" at Village Naurangpur, Sector-79B, Gurgaon	63629494 date-06.05.2024	NA	NA	NA	NA	Operational	NA
GRS	31	Dineshchandra Nilshika JVHSIIDC GLOBAL CITY PHASE I, GURUGRAM	66433739 date-24.05.2024	NA	NA	NA	NA	Operational	NA
GRS	32	A and D Estates Private Limited (RMC Plant) at Kherki Daula & Sihi, Sector-83, Gurugram	58880571 date-07.06.2024	NA	NA	NA	NA	Operational	NA
GRS	33	Ishwar Singh and Associates Construction Private Limited Village Badshapur and Fazilpur Jharsa, Sector 70, Manesar Urban Complex, Gurugram, Haryana	78087200 date-15.10.2024	NA	NA	NA	NA	Operational	NA
GRS	34	M/S N S CONCRETES PVT LTD Sector 79, Gurugram	70483622 date-19.06.2024	NA	NA	NA	NA	Operational	NA
GRS	35	Shapoorji Pallonji and Company Private Limited Proposed Group Housing Colony at Village Kherki Daula, Sector-76, Gurugram being developed by M/s Whiteland Corporation Pvt. Ltd., Gurugram	70248840 date-21.06.2024	NA	NA	NA	NA	Operational	NA
GRS	36	RDC Concrete India Pvt Ltd RMC Plant within premises of Loon Land Development Limited, Residential Colony under NILP on land measuring 36.642 acres out of 53.3833 acres in the revenue estate of village, Naurangpur, Sector-79 & 79b, Gurugram	78701437 date-17.09.2024	NA	NA	NA	NA	Operational	NA
GRS	37	KALPATARU PROJECTS INTERNATIONAL LIMITED Privana West, C/o DLF Limited, Road Number 6, Sector 76, Gurugram-122002	84646596 date-22.11.2024	NA	NA	NA	NA	Operational	NA
GRS	38	ACC INDIA PVT LTD UNIT I Privana South, C/o DLF Limited, Road Number 6, Sector 77, Gurugram, Gurugram, Haryana, 122002	91084151 date-23.01.2025	NA	NA	NA	NA	Operational	NA
GRS	39	ACC INDIA PVT LTD UNIT II Privana South, C/o DLF Limited, Road Number 6, Sector 77, Gurugram, Gurugram, Haryana, 122002	91538986 date-23.01.2025	NA	NA	NA	NA	Operational	NA
GRS	40	M/S CTC Geotechnical Pvt. Ltd. Village - Hayatpur, sector-90, Gurugram Manesar	94545489 date-25.03.2025	NA	NA	NA	NA	Operational	NA
GRS	41	SPG Infraprojects Private Limited Village Badshapur and Fazilpur Jharsa, Sector 70, Gurugram, Manesar Urban Complex Haryana	99254892 date-21.04.2025	NA	NA	NA	NA	Operational	NA
GRS	42	Sobha Limited (CPD Plant) C/o Karma Lakelands Pvt. Ltd., Sector-80 Village-Naurangpur, Gurugram, Haryana	105669228 date-30.06.2025	NA	NA	NA	NA	Operational	NA
GRS	43	M/s SAM Contech Private Limited Revenue Estate of Village Shikohpur, Sector -77, Gurgaon - Manesar Urban complex	102168162 date-30.05.2025	NA	NA	NA	NA	Operational	NA
GRS	44	SHREE RAM CONCRETE RMC at 4S Developers Pvt. Ltd., Village-Dhunela Sector 36 Gurgaon	113184214 date-23.07.2025	NA	NA	NA	NA	Operational	NA

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GRS	45	Ready Mix Concrete Plant by M/s PNSC Infrastructure Pvt Ltd For Group Housing Sunbreeze by Unitech Limited, Sector-69, Village-Fazilpur Jharsa and Badshapur, Gurgaon	111308705 date-13.08.2025	NA	NA	NA	NA	Operational	NA
GRS	46	N. S. Concretes Pvt. Ltd. Near Sohna Dhani, Village Sohna, Gurugram 122103	114207214 date-13.08.2025	NA	NA	NA	NA	Operational	NA
GRS	47	SHREE RAM CONCRETERMC at 4S Developers Pvt. Ltd., Village-Dhunela Sector 36 Gurgaon	113184214 dated-23.07.2025	NA	NA	NA	NA	Operational	NA
GRS	48	Kalpataru Projects International Limited Operated in premises of Krishumi Corportation Pvt Ltd., Sector 36A Gurgaon	122780438 date-31.10.2025	NA	NA	NA	NA	Operational	NA
GRS	49	SBJ Concrete Solution Private Limited., Village Bamdoli, Sector-88, Harsuru Gurugram	Not obtained	28450327 dt 10-10-2022	Case sent to HO vide letter bo. 2733408/2023 dated 28.03.2023	91,25,000/-	NA	Non operation	NA
GRS	50	BSC Infracon Private Limited NH-8, Kherki Daula Tehsil Manesar Gurugram.	Not obtained	28450389 dt 10-10-2022	EC Imposed vide no. Order issued vide letter No.I/237125/2023 dated 29/11/2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	51	Asha Industries Village Sihi Tehsil Manesar Gurugram	Not obtained	28450421 dt 10-10-2022	EC Imposed vide Order issued vide letter No.I/237069/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	52	Shree Balaji & Co. Village-Kherki Daula Kherki Gurugram.	Not obtained	28450499 dt 10-11-2022	EC Imposed order Order issued vide letter No.I/237074/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	53	R & M Infrastructure Sihi Sikenderpur Kherki Daula Gurugram	Not obtained	28450580 dt 11-11-2022	EC Imposed 2733392/2023 dated 28.03.2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	54	RDC Concrete India (Pvt) Ltd, Village-Kherki Daula, Gurugram	Not obtained	28450605 dt 15-10-2022	EC Imposed vide Order issued vide letter No.I/238180/2023 dated 11.12.2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	55	Vikram Ready Mix Concrete Private Limited Village Sihi Manesar Gurugram	Not obtained	284500638 dt 10-10-2024	EC Imposed vide Order issued vide letter No.I/237079/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Non operation	NA
GRS	56	Subhash Infraengineers Private Limited saidpur Mohmmadpur, KMP-122506	Not obtained	28450854 dated 10-10-2022	Case sent to HO vide letter bo. 2733338/2023 dated 28.03.2023	91,25,000/-	NA	Dismantled	NA
GRS	57	Naramdas Carriers Village-Saharanwas, Manesar Gurugram	Not obtained	28450666 dt 10-10-2022	Order issued vide letter No.I/245797/2024 dated 20.03.2024	Rs. 1,14,06,250/-	Not Deposited	Dismantled	NA
GRS	58	True RMC (India) Village Sihi Kherki Daula Gurugram	Not obtained	64987 dt 16-09-2021	EC Imposed vide Order issued vide letter No.I/237078/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Dismantled	NA
GRS	59	Shree Ram RMC at village Sihi Kherki Daula sector 84 Gurugram	Not obtained	I/64729/2021 dt 13-09-2021	EC Imposed vide Order issued vide letter No.I/332980/2023 dated 11.12.2023	91,25,000/-	Not Deposited	Operational	NA
GRS	60	M/s GCR Readymix Concrete P Ltd., Kherki Daula Gurugram	Not obtained	64726/2021	EC Imposed Order issued vide letter No.I/287656/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Operational	NA
GRS	61	M/s Grey Lalit Infra P Ltd. sihi kherki daula Gurugram	Not obtained	I/64726/2021 dt 15-09-2021	EC Imposed Order issued vide letter No.I/237076/2023 dated 28.11.2023	91,25,000/-	Not Deposited	Operational	NA
GRS	62	Laxmi Ready mix Pvt. Ltd., Village Mokawas Panchgaon Jamalpur Road Gurugram	Not obtained	HSPCB/GUR/2022/INS/306 40158CONCO 001-004 (06-12-2022)	Proposed	91,25,000/-	Not Deposited	Operational	NA
GRS	63	BSC Infracon Pvt Ltd, Unit III, Mustil no 47 Killa 15 Mustil 46 Killa-II, 12/1, Village Alipur Gurugram	Not obtained	HSPCB/GUR/2022/INS/296 50853CONCO 001-004 (06-12-2022)	EC imposed Order issued vide letter No.I/171563/2023 dated 21/08/2023	91,25,000/-	Not Deposited	Operational	NA
GRS	64	Unnamed RMC, Bilaspur, Pathiwas Bhurka Gurugram	Not obtained	HSPCB/GUR/2022/INS/301 87823CONCO 001-004 (06-12-2022)	Under Process		Not Deposited	Dismantled	NA
GRS	65	Star RMC, Village Bashari Patadi Road Gurugram	Not obtained	HSPCB/GUR/2023/INS/331 65932CONCO 001-004 (22-02-2023)	HSPCB/GRS/2025/1523 Dated 13.08.2025	91,25,000/-	Not Deposited	Dismantled	NA
GRS	66	Welworth Infra RMC, Sec 37D Basai Near Railway Crossing Gurugram	Not obtained	HSPCB/GUR/2023/INS/308 51714CONCO 001-004 (02-03-2023)	HSPCB/GRS/2025/27 dated 09.04.2025	91,25,000/-	Not Deposited	Dismantled	NA
GRS	67	M/s Kaluwala Construction Pvt. Ltd., Site at - Sector-81, Near Tower-9 Vipul Lavanya, Gurugram	Not obtained	HSPCB/GUR/2022/INS/284 50795CONCO 001-004 (10-10-2022)	Under Process		Not Deposited	Non operation	NA
GRS	68	KCC RMC Baslambi, Manesar, Gurugram	Not obtained	HSPCB/GUR/2023/INS/357 29608CONCO 001-004 (26.04.2023)	2823953/2023 dated 16.05.2023	91,25,000/-	Not Deposited	Non operation	NA
GRS	69	SS Group (P), Ltd, Sector-85, Manesar Gurugram	Not obtained	51895707 dt 08-01-204	2454 dated 04-07-2024	7,50,000/-	Not Deposited	Non operation	NA
GRS	70	Vinayak Enterprises, Dawarka Express Highway, Sector-88, Gurugram	Not obtained	34620873 dt 21-04-2023	HSPCB/GRS/2025/3058 Dated 09.12.2025	91,25,000/-	Not Deposited	Non operation	NA
GRS	71	Shree Jee RMC Wazirpur, Near BL Collage-Gurugram	Not obtained	35729613 dated 27-04-2024	HSPCB/GRS/2025/2733 Dated 20.11.2025	12,56,250/-	Not Deposited	Non operation	NA
GRS	72	Shree Jee RMC Garoli Kalan, Sec-37-Gurugram	Not obtained	50847293 dt 08-01-20254	Under Process		Not Deposited	Non operation	NA
GRS	73	RS Buildcon Near Railway. Bridge, Wazirpur, Gurugram	Not obtained	35729623 dt 26.09.2023	2210 dated 19-09-2025	8559375/-	Not Deposited	Non operation	NA
GRS	74	RSY InfraTech Pvt. Ltd., Dhanawas Near Crossing Wazirpur Gurgaon	Not obtained	35729630 dt 26-04-2023	2551 dated 04-11-2025	8559375/-	Not Deposited	Non operation	NA
GRS	75	Mahadev Construction Dhanawas Near Wazirpur Railway Bridge Gurugram	Not obtained	HSPCB/GUR/2023/INS/357 29618SCNCC 001 (06-04-2023)	2731 dated 20-11-2025	8559375/-	Not Deposited	Non operation	NA
GRS	76	M/s Shree Balaji RMC, Khewat No. 369/389, Mustkil No. 50, Tehsil, Badshapur, Gurugram.	Not obtained	Closed by board on 29-01-2025	EC Imposed Order issued vide letter No.I/281594/2025 dated 25.11.2025	91,25,000/-	Not Deposited	Non operation	NA
GRS	77	M/s Vision RMC, Village-Palra Sector 69 Gurugram	Not obtained	Closed by board	I/166103/2023 dated 13-06-2023	8559375/-	Not Deposited	Non operation	NA
GRS	78	Gangania & Company Teekli Road, Village-Noorpur, Jharsa, Badshapur, Gurgaon	Not obtained	Closed by board	537 dated 28-05-2025	8559375/-	Not Deposited	Operational	NA
GRS	79	SK RMC Khewat Khata no. 146 Killa no. 121 Near Minda Company Naharpur Kasan Manesar Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	80	BHD RMC Killa no. 11 1 11 2 Mustil no 15 Village Bhargrola Teh Harsuru Opp. Bharat Petrol Pump Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	81	Gold RMC, Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	82	Deep Readymix ,Khata No.31-32, Gharhi Harsaru, Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	83	Balaji RMC, Sector-92, DLF Road, Viflage - Dhorka, Gurugram	Not obtained	Closed by board	3519 dated 16-01-2026	6843750/-	Not Deposited	Operational	NA

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GRS	84	Shivam Readumix, Garhi Harsaru, Sector-99A, Gurugram	Not obtained	Closed by board	3472 dated 14-01-2026	6843750/-	Not Deposited	Operational	NA
GRS	85	A2V Concrete Pvt. Ltd., Shiv Colony, Rangmanch Farm, Sadhrana Dhani, Garhi Harsaru, Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	86	Shree Balaji RMC Garhi Road, Sector-99-a, Gurugram	Not obtained	111000053 dated 19-08-2025	3473 dated 14-01-2026	6843750/-	Not Deposited	Operational	NA
GRS	87	Bajrang Bali RMC, Mubarkpur, Farruknagar, Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	88	Equipex Infra Pvt. Ltd., Sadhrana, Garhi Chandu Road, Gurugram	Not obtained	2208 dated 19-09-2025	88069543 dated 27-02-2025	85,546,87.5/-	Not Deposited	Operational	NA
GRS	89	TAVISH RMC, KHARA No.324, Gadh Road, Sector-37d, Basai, Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA
GRS	90	RN RMC Khewat Khata no. 278 Village Bhangrola Teh Harsuru Gurugram	Not obtained	Closed by board	Under Process	-	Not Deposited	Operational	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
	1	Vensa Infrastructure Ltd., Near NH-9, Police Line, Hisar	Yes, vide NO. 313298225HISCTO 98243765 Dated:04/04/2025 valid upto 31.12.2027	NA	NA	NA	NA	Operational	NA
	2	M/s Unnamed Ready Mix Cement at Flyover in Surya Nagar Over Railway crossing Hisar, Distt.- Hisar	Not obtained	closed by the Board vide No. HSPCB/HIS/2024/INS/57345759CONCO001-004 dated 13.02.2024	Recommendation for imposing Environment Compensation has been sent to HeadOffice vide letter no. 3094 dated 25.03.2026.			Closed by the Board	NA
	3	M/s Un named Ready Mix Cement Concrete, Village-Bithmara, Distt. Hisar	Not obtained	closed by the Board vide No. HSPCB/HIS/2026/INS/129749803CONCO001-004 Dated 05.02.2026	Recommendation for imposing Environment Compensation has been sent to HeadOffice vide letter no. 3092 dated 25.03.2026.			Closed by the Board	NA


 Kapil Singh, AEO
 HSPCB Hisar Region


 Regional Officer
 Hisar

Annexure - R/14

Jind Region

Revised Information of RMC Plants in OA No. 1132 of 2024

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Jind	1	LARSEN AND TOUBRO LIMITED Construction of Government Medical College at Khashra No 45 killa No 07 Jind Haryana 126102	Obtained	No	NA	NA	NA	Operational	NA
	2	NKC Projects Private Limited (RMC Plant) Village Thua Distt Jind	Obtained	No	NA	NA	NA	Operational	NA
	3	M/s :JAI BHAGWATI CONSTRUCTION VILLAGE:- AMRAWALI KHERA , DISTRICT:- JIND	Obtained	No	NA	NA	NA	Operational	NA
	4	M/s :SHIVA BLOCK AND CEMENT MATERIALS CO UCHANA TO BHONGRA ROAD, VILLAGE:- BHONGRA , TEHSIL:- UCHANA, DISTRICT:- JIND	Obtained	No	NA	NA	NA	Operational	NA


 Regional Officer,
 Jind Region

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Kaithal	1	NKC Projects Private Limited Village Chausala Distt Kaithal	Obtained	No	No	NIL	NIL	Operational	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational/ Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Karnal	1	M/s Konark Enterprises (Part-2) Village Moonak, Karnal	Not obtained	Yes	EC imposed Rs. 15,85,000/- vide no. 1078 dated 17.02.2025 (For non applicant).	EC imposed Rs. 15,85,000/- vide no. 1078 dated 17.02.2025 (For non applicant).	0	Closed by Board	NA
Karnal	2	M/s Bansal Infratech Synergies, (RMC Plant), Village Kutana, Kohand to Moonak Road, Karnal. Lat. - 29.2949 N Long.- 76.5234 E	Not obtained	Yes	EC imposed Rs. 1,55,000/- vide no. 2288 dated 15.04.2025 (For non applicant).	EC imposed Rs. 1,55,000/- vide no. 2288 dated 15.04.2025 (For non applicant).	0	Dismantled	NA
Karnal	3	M/s Deepak Builders and Engineers India Pvt. Ltd. (RMC Plant), Village Kutana, Tehsil Ballaha Assandh, Karnal.	Not obtained	Yes	EC imposed Rs. 4,30,000/- vide no. 5700 dated 16.01.2026 (For non applicant).	EC imposed Rs. 4,30,000/- vide no. 5700 dated 16.01.2026 (For non applicant).	0	Partilly Dismantled	NA
Karnal	4	M/s R S B Projects Private Limited, RMC Plant, at Village Kohand to Assandh Road, Village Kutana, Distt. Karnal	Not obtained	Yes	EC Proposed Rs. 10,00,000/- vide no. 5136 dated 21.11.2024 (For the violation of GRAP). Rs. 14,85,000/- vide no. 1077 dated 17.02.2025 (For non applicant).	EC Proposed Rs. 10,00,000/- vide no. 5136 dated 21.11.2024 (For the violation of GRAP). Rs. 14,85,000/- vide no. 1077 dated 17.02.2025 (For non applicant).	0	Dismantled	NA
Karnal	5	M/s JPS Earth Movers Pvt. Ltd. Near Moonak Head, Village Moonak, Karnal	Not obtained	Yes	EC imposed Rs. 15,55,000/- vide no. 1074 dated 17.02.2025 (For non applicant).	EC imposed Rs. 15,55,000/- vide no. 1074 dated 17.02.2025 (For non applicant).	0	Dismantled	NA
Karnal	6	Sandhu Construction Company VPO- Munak, Distt. Karnal	CTO Obtained upto 31.12.2027	No	EC imposed amounting of Rs. 2,10,000/-	EC imposed amounting of Rs. 2,10,000/-	0	Unit is lying closed by its own	Letter issued to the unit for deposition of EC

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Kurukshetra	1	Alive Developers Private Limited, Village Mathana Thanesar Distt Kurukshetra	Obtained	No	No	NA	NA	Operational	---
Kurukshetra	2	Ceigall Jalbehra Shahbad Greenfield Highway Private Limited, Kharsra No 14,17, Murabba No. 94, Khewat No. 460, Khatoni No. 725, Village Nalvi, Tehsil Shahbad, Distt Kurukshetra	Obtained	No	No	NA	NA	Operational	---

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Mahendragarh	1	M/S Ready Mix Plant by RK Jain Infra Projects Pvt Ltd village Pali Tehsil and District Mahendragarh	Obtained but expired	Yes	Imposed	4,40,058/-	Not deposited	Dismantle	NA

Region	Sr. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance					Present Status (Operational / Non-Operational /Dismantled)	Remark (If Any)
				Closure Action	Status Environment Compensation	Amount of EC imposed	Status of EC Deposition	Reason for not Imposing EC		
Nuh	1	M/s Shree Sai Enterprises, Village Sayanika Tehsil Taoru Distt Nuh	Obtained	-	-	-	-	-	Operational	
Nuh	2	M/s Kirpal Infra Project, Village - Atta, tehsil and District Nuh	Obtained	-	-	-	-	-	Operational	
Nuh	3	M/s : LIONS CONCRETE PVT LTD., VPO Atta Tehsil Indri Distt Nuh	Obtained	-	-	-	-	-	Operational	
Nuh	4	LAXMI READY MIX PVT LTD EP-1, Sector-20, IMT Sohna, Distt-Nuh	Obtained CTO after suspension of closure orders	Yes	Yes, imposed	Rs 465000/-	Rs 465000/-	NA	Operational	Unit was closed by Board for establishing without CTE/CTO. Presently, unit has obtained CTO after suspension of closure orders
Nuh	5	DUA Trading Co Khewat/Khata No. 16/1/16/1 Mustil No.4 Kila No. 12/2(5-1), 13/2(4-7), Kila No. 11/2/2/2. Village - Rewasan, Tehsil - Indri District Nuh	Obtained	-	-	-	-	-	Operational	
Nuh	6	Gawar Himalayan Infracorp (JV) RMC PLANT IMT Sohna, Nuh	Obtained	-	-	-	-	-	Operational	
Nuh	7	M/s Axinite Concrete Pvt. Ltd Village Mendla, Tehsil Tauru, District Nuh MEWAT	Obtained	-	-	-	-	-	Operational	
Nuh	8	Shri Hari RMC Infratech Village Bissar Akbarpur Tehsil and District Nuh	Obtained	-	-	-	-	-	Operational	

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Palwal	1	M/s : Deena Goyal Ajay Goyal RMC Plant Khasra No. 24//13/2/2 min, 8/1/2, 7/2, 14 min in the revenue estate of Village - Maheshpur, District - Palwal	Obtained	NA	NA	NA	NA	Operational	NA
Palwal	2	M/s Jannat RMC, Main Mathura Road, village - Baghola District - Palwal	Not Obtained	Yes	EC Amount imposed to HQ Vide letter No. HSPCB-060001/47/2023-SOLID WASTE MANAGEMENT CELL- HSPCB, dated 30.09.2024	24,75,000/-	0	Non Operational	NA
Palwal	3	M/s Shiv Infra RMC, Village - Bhagola, Alapur Mathura Road, Palwal	Not Obtained	Yes	NA	NA	NA	Non Operational	Environmental Compensation (EC) of Rs. 11,00,000/- has been recommended and is presently under consideration by the Head Office
Palwal	4	M/s Chaudhary Construction Company, Village - Banchari, Hodal, Palwal	Not Obtained	Yes	NA	NA	NA	Non Operational	Environmental Compensation (EC) of Rs. 5,15,000/- has been recommended and is presently under consideration by the Head Office

Region	Sr. No.	Name & Address of the Units	Status of CTO (Obtained/Not obtained)	Status of Action taken in case of Non – compliance				Present Status (Operational/Non Operational/Dismantled)	Remarks
				Closure action	Status Environment Compensation	Amount of EC imposed	Status of EC deposition		
Panchkula	1	Nuvoco Vistas Corp. Ltd. (Lafarge Aggregates & Concrete Industries), # 101, Ind-Area, Phase-1, Panchkula	Obtained, 01.04.2023 to 31.03.2027	NA	NA	NA	NA	NA	NA
Panchkula	2	Trident Hills Private Limited, Integrated Residential Plotted Development Project at Revenue Estate of Village Islam Nagar, Sector 3,4 & 4-A, Kalka, Urban Complex, Pinjore, Distt. Panchkula	Obtained 01.05.2023 to 31.12.2025 and closed by its own	Closed by its own	NA	NA	NA	Non operational	NA
Panchkula	3	M/s Unknown RMC Plant, Vill. Manaktabra, Panchkula. (Nr. M/s Stylam Industries Ltd., Vill. Manaktabra, Tehsil & District Panchkula).	Not obtained	Closed by Board	EC amounting to Rs. 7,30,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	4	Unknown RMC Plant, Sukho Majri, Tagra Kangan, Panchkula. (Latitude:- 30.814723, Longitude:- 76.88849).	Not obtained	Closed by Board	EC amounting to Rs. 91,30,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	5	Aircon Engineers Pvt. Ltd., Nanakpur, Kalka, Panchkula.	Not obtained	Closed by Board	EC amounting to Rs. 24,75,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	6	Tricity Creators Pvt. Ltd., Chandimandir, Panchkula	Not obtained	Closed by Board	EC amounting to Rs. 91,35,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	7	Ultratech RMC, Chandimandir, Panchkula.	Not obtained	Closed by Board	EC amounting to Rs. 91,35,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	8	M/s Univastu Pvt Ltd, Sector-1, Panchkula	Not obtained	Closed by Board	EC amounting to Rs. 13,50,000/- recommended to HO	--	--	Non Operational	NA
Panchkula	9	Kalpataru Projects International Ltd. on Sukhomajri By Pass Highway, Panchkula (Lat: 30.79611, Long: 76.88684)	Not obtained	Closed by Board	EC amounting to Rs. 91,30,000/- recommended to HO	--	--	Non Operational	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Panipat	1	VRC Construction Company, Ready Mix Concrete Plant, Village Dadlana, Panipat	Obtained	No	EC Order Issued vide No.I/159819/2023-18/04/2023 & I/274209/2025-07/07/2025	10,50,000/-	10,50,000/-	Operational	NA
Panipat	2	Alpha Logistic, Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273330/2025-23/06/2025	4,30,000/-	Not Deposited	Non-operational	NA
Panipat	3	Ashwani Kumar, Ready Mix Concrete Plant, Village Dadlana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/275430/2025-30/07/2025	7,20,000/-	Not Deposited	Non-operational	NA
Panipat	4	Aviraj Industries, Ready Mix Concrete Plant, Village Razapur, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273343/2025-23/06/2025	13,45,000/-	13,45,000/-	Non-operational	NA
Panipat	5	KEC Sandhu & Co., Ready Mix Concrete Plant, Village Singhpura-Sithana, Panipat	Not Obtained	Yes	Proposal for imposition of EC was sent to ECAC. Observaions were raised on the basis of documents submitted by the unit during personal hearing accorded to the unit by ECAC. The unit has submitted the required documents for calculaton of EC and case for mposition of EC has been sent to ECAC.	Pending at HO	NA	Non-operational	NA
Panipat	6	Mannat RMC India Private Limited (Konark Enterprises (Part-I), Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273366/2025-25/06/2025	8,10,000/-	Not Deposited	Dismantled	NA
Panipat	7	Mohan Garh Engineering & Construction, Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273349/2025-23/06/2025	7,00,000/-	Not Deposited	Non-operational	NA
Panipat	8	Nav Rattan Construction Co., Ready Mix Concrete Plant, Village Dadlana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273835/2025-02/07/2025	2,25,000/-	2,25,000/-	Non-operational	NA
Panipat	9	Newtech, Ready Mix Concrete Plant, Village Dadlana, Panipat	Not Obtained	Yes	Proposal for imposition of EC was sent to ECAC. Observaions were raised on the basis of documents submitted by the unit during personal hearing accorded to the unit by ECAC. The unit has submitted the required documents for calculaton of EC and case for mposition of EC has been sent to ECAC.	Pending at HO	NA	Non-operational	NA
Panipat	10	RSB Project Pvt. Ltd., Ready Mix Concrete Plant, Village Singhpura-Sithana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273336/2025-23/06/2025	19,65,000/-	Not Deposited	Non-operational	NA
Panipat	11	SKF Enterprises, Ready Mix Concrete Plant, Village Singhpura-Sithana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/279405/2025-13/10/2025	6,90,000/-	Not Deposited	Non-operational	NA
Panipat	12	VRC Construction Company (Part-2), Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/274211/2025-07/07/2025	7,10,000/-	7,10,000/-	Dismantled	NA
Panipat	13	Tanwar Projects Pvt. Ltd., Ready Mix Concrete Plant, Village Singhpura, Near Panipat Refinery, Panipat	Not Obtained	Yes	Plant was closed by Board on 17/03/2023. Presently RMC plant is in abandoned state.	NA	NA	Non-operational	NA
Panipat	14	Cheema and Company, Ready Mix Concrete Plant, Village Singhpura, Panipat	Not Obtained	Yes	Unit has been dsmantled form the site.	NA	NA	Dismantled	NA
Panipat	15	Mehak Kaliraman Coop L and C Society, Ready Mix Plant Village Sithana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/273332/2025-23/06/2025	1,25,000/-	Not Deposited	Dismantled	NA
Panipat	16	Nonika Enterprises, Ready Mix Plant, Village Sithana, Panipat	Not Obtained	Yes	EC Order Issued vide No.I/278720/2025-29/09/2025	15,00,000/-	Not Deposited	Non-operational	NA
Panipat	17	Gamut Buildcon Pvt. Ltd., Township Panipat, Sector 36, 37, Panipat	Obtained	No	NA	NA	NA	Operational	NA
Panipat	18	R.K. Builders, Kila No.10, Sector-19, Panipat	Obtained	No	NA	NA	NA	Operational	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Rewari	1	KC Yadav Enterprises, M. No. 46, Kila No. 16 Min East & 25 Min East, Village-Karawara Manakpur, Distt-Rewari	Obtained	NA	NA	NA	NA	Operational	NA
Rewari	2	Larsen and Toubro Limited, AIIMS Project Site, Village Majra Mustil Bhalkhi, Near Chitadungra Road, Underpass, Distt.-Rewari, Haryana	Obtained	NA	NA	NA	NA	Operational	NA
Rewari	3	UNIQUE DREAM BUILDERS, M./Kila No. 6//16/2(3-8),17/1(5-16),17/2(2),18/1min(7-0) total 18K-06M, Vill-Bakhapur, Distt-Rewari	Obtained	NA	NA	NA	NA	Operational	NA
Rewari	4	Sai Nath RMC 83rd Mile Stone, NH-8, Vill. Khijuri, Rewari	Obtained	NA	NA	NA	NA	Operational	NA
Rewari	5	Laxmi Ready Mix Pvt. Ltd., Vill-Aalumgirpur-Rajpura Road, Dharuhera	Obtained	NA	NA	NA	NA	Dismantled	NA
Rewari	6	LARSEN and TOUBRO LTD, Village Pithanwas Tehsil and Distt Rewari	Obtained but now, Expired	NA	NA	NA	NA	Dismantled	NA
Rewari	7	HG INFRA ENGINEERING LIMITED, M./KILA NO. 11//16 & 12//20/2, VILLAGE-PADLA, TEHSIL-MANETHI, DISTRICT-REWARI	Obtained but now, Expired	NA	NA	NA	NA	Dismantled	NA
Rewari	8	HG INFRA ENGINEERING LIMITED, VILLAGE-KHARSANKI, TEHSIL & DISTT-REWARI	Obtained but now, Expired	NA	NA	NA	NA	Dismantled	NA
Rewari	9	M/s BM Gupta Developers Private Limited, RMC Plant, Sector-26-27, Rewari	Not Obtained	Yes	-	-	-	Dismantled	NA
Rewari	10	M/s Shivalya Construction Co., Pvt Ltd, for RMC at Village- Maheswari, Distt. Rewari.	Not Obtained	Yes	-	-	-	Dismantled	NA
Rewari	11	M/s RMC Plant of Sh. Dhatarwal Shiv Shiva (JV) Construction Company, Near Sahid Subedev Hosiari Singh Pump, Village Saharanwas, District Rewari	Not Obtained	Yes	-	-	-	Dismantled	NA
Rewari	12	M/s Maan Rana (JV) RMC Plant for (ROB project LC No. 11), VPO Gothra (Thappa Khori), District Rewari	Not Obtained	Yes	-	-	-	Dismantled	NA

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operationa l/ Non- Operational /Dismantled	Remark (If Any)
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed	Amount EC Deposited		
Rohtak	1	KCC BUILDCON PVT. LTD. Village- Humayunpur, Distt. Rohtak	CTO issued vide no. HSPCB/Consent/ : 313298223ROHCTO5 1460522 Dated:23/12/2023 (01/01/2024 - 31/12/2027)	-	-	-	-	Operational	-
Rohtak	2	TRIDEEP CONSTRUCTIONS LLP PLOT NO.G-7, SECTOR- 30A, IMT, DELHI ROAD, ROHTAK	CTO issued vide no. HSPCB/Consent/ : 313298224ROHCTO8 8301323 Dated:24/12/2024 (24/12/2024 - 31/12/2027)	-	-	-	-	Operational	-
Rohtak	3	J.D.TRADERS, Village Chuliana, Tehsil Sampla, Distt. Rohtak.	CTO issued vide no. HSPCB/Consent/ : 313298225ROHCTO1 00060772 Dated:20/05/2025 (20/05/2025 - 31/12/2029)	-	-	-	-	Operational	-
Rohtak	4	S.S. Concrete, Sonapat Bypass, Ladhot Road, Bohar, Distt. Rohtak Not obtained	Not obtained	Sealed by board	Under Process	-	-	Sealed by board	-
Rohtak	5	Neeraj Tyagi Contractor, Panipat Delhi Bypass, VPO-Bohar, Distt. Rohtak	Not obtained	Sealed by board	Under Process	-	-	Sealed by board	-
Rohtak	6	Neelkhanth Concrete, Sonapat Bypass, Ladhot Road, Bohar, Distt. Rohtak	Not obtained	Sealed by board	Under Process	-	-	Sealed by board	-
Rohtak	7	Punia Construction Near I.G. Gaushala, Suncity Extension-1, Sector 36A, Rohtak	Not obtained	Recommendati on for closure sent to HQ through HROCMMS	Under Process	-	-	Operational	-
Rohtak	8	Krishna Construction Co. Kachcha Chamariya Road, Near Eden Garden, Sector-7 Rohtak	Not obtained	Recommendati on for closure sent to HQ through HROCMMS	Under Process	-	-	Operational	-
Rohtak	9	Unnamed RMC Plant at Near IMT Rohtak, Nonand Road, Vill- Nonanad, Rohtak	Not obtained	Closure orders received from HQ & will be implemented within 2 days	Under Process	-	-	Operational	-

List of Ready Mix Plant exists under the jurisdiction of Sonipat District.

Annexure-A

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance			Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)	
				Closure Action (Yes / No)	Status Environment Compensation	Amount of EC imposed			Amount EC Deposited
Sonipat	1	ACC LIMITED Khata No 67,68 & 88 Village Nathupur ,Kundli , Sonipat 131029 Haryana	Obtained.	No	NA	NA	NA	Operational.	Unit is old establishment. Unit is having valid CTO for the period 01/04/2016 - 31/03/2026
Sonipat	2	RMC READYMIX INDIA (A DIV OF PRISM CEMENT LTD) GOLD PLUS ROAD, LIBASPUR INDUSTRIAL AREA, BAHALGARH SONEPAT ,Haryana	Obtained.	No	NA	NA	NA	Operational.	Exemption from getting NOC/CTO was issued to the unit vide No. HSPCB/SR/2008/89 dated 4.4.2008. Unit is having valid CTO for the period 01/01/2023 - 31/12/2026.
Sonipat	3	WINNER CONSTRUCTION PVT LTD KHASRA NO 91//21, VILLAGE NAHRA, SONIPAT	Obtained upto 31.12.2025.	No	NA	NA	NA	Presently lying non-operational and temporary closed.	CTE has been granted to unit vide No. 6237392 dated 1.2.2019. Last CTO was granted for the period 16/03/2019 - 31/12/2025. Presently, lying temporary closed
Sonipat	4	NUVOCO VISTAS CORPORATION LIMITED Khasra No. 22/25, 8-0,Village- Liwaspur, Bahalgarh Chowk, Sonapat, Haryana	Obtained.	No	NA	NA	NA	Operational.	Unit is old establishment. Unit is having valid CTO for the period 01/04/2018 - 31/03/2028
Sonipat	5	Raj Ready Concrete Works Vill. Akbarpur Barota, Distt. Sonapat	Obtained.	No	NA	NA	NA	Operational.	Unit is old establishment. Unit is having valid CTO for the period 01/04/2017 - 31/03/2027
Sonipat	6	WONDER RMC VILLAGE WAZIDPUR SABOLI, DISTT. SONIPAT	Obtained.	No	NA	NA	NA	Operational.	Unit is old establishment. Unit is having valid CTO for the period 02/11/2018 - 31/12/2032
Sonipat	7	Batching Plant by M/s CDS Infra Projects Pvt. Ltd Village Khanpur Khurd, Gohna Baroda Road, Tehsil Gohna, Police Station - Baroda, District, Sonipat, Haryana	Obtained upto 31.12.2025.	No	NA	NA	NA	Presently lying non-operational and temporary closed.	CTE has been granted to unit vide No. 27878464 dated 28.9.2022. Last CTO was granted for the period 01/01/2025 - 31/12/2025. Presently, lying temporary closed
Sonipat	8	Umang Engineers M/s Maruti Suzuki India Ltd. at plot no-831, Industrial Model township, Kharkhoda Sonipat Haryana	Obtained.	No	NA	NA	NA	Operational.	CTE has been granted to the unit vide No. 30607668 dated 15/12/2022. Unit is having valid CTO for the period 01/01/2024 - 31/12/2026
Sonipat	9	SESCON BUILDERS PVT. LTD Maruti Suzuki India Ltd.PlotNo-831, Industrial Model Town, Kharkhoda Sonipat	Obtained upto 31.12.2025.	No	NA	NA	NA	Presently lying non-operational and temporary closed.	CTE has been granted to the unit vide No. 30579739 dated 15.12.2022. Last CTO was granted for the period 01/01/2024 - 31/12/2025. Presently, lying temporary closed
Sonipat	10	Larsen and Toubro Limited MSIL Project, IMT Kharkoda, Near KMP, Sonipat, Haryana.	Obtained upto 31.12.2025.	No	NA	NA	NA	Presently lying non-operational and temporary closed.	CTE has been granted to the unit vide No. 30334985 dated 21.12.2022. Last CTO was granted for the period 01/01/2025 - 31/12/2025. Presently, lying temporary closed
Sonipat	11	JKM INFRACON PRIVATE LIMITED Village Bahalgarh Rai Sonipat	Obtained.	NO	NA	NA	NA	Operational.	Unit is old establishment. Unit is having valid CTO for the period 08/03/2023 - 31/12/2027
Sonipat	12	BRIJ GOPAL CONSTRUCTION COMPANY PVT. LTD. KHASRA NO6//16,17,18,23,24, 25/1/1.25/1/2 IN THE REVENUE ESTATE OF VILLAGE BARWASNI, DISTRICT SONIPAT, HARYANA.	Obtained upto 31.12.2025.	Yes (Order No. 1/123948/2022 dated 11.7.2022)	EC imposed of Rs. 6,10,000/- vide No. 1/162998/2023 dated 11.5.2023	6,10,000/-	6,10,000/-	Presently lying non-operational and temporary closed.	Unit is old establishment. Last CTO was granted for the period 29/08/2023 - 31/12/2025. Presently, lying temporary closed
Sonipat	13	JK LAKSHMI CEMENT LTD KHASRA NO 75//19, VILLAGE AKBARPUR BAROTA, SONIPAT	Obtained.	No	NA	NA	NA	Operational.	CTE has been granted to the unit vide No. 36492422 dated 28.4.2023. Unit is having valid CTO for the period 22/09/2023 - 31/12/2032
Sonipat	14	NCC Limited India International Horticulture Market, GT Road Vill Ganaur, Sonipat Haryana 131101	Obtained.	No	NA	NA	NA	Operational.	CTE has been granted to the unit vide No. 44496164 dated 4.10.2023. Unit is having valid CTO for the period 05/05/2025 - 31/12/2026
Sonipat	15	Brij Gopal Construction Company Private Limited open land of HSIIDC in front of plot number 127 to 135 in Industrial Model Township Kharkhoda, district Sonipat, Haryana	Obtained.	No	NA	NA	NA	Operational.	CTE has been granted to the unit vide No. 78701223 dated 27.9.2024. Unit is having valid CTO for the period 22/01/2025 - 31/12/2029
Sonipat	16	M/s Raj Ready Concrete Works (Unit-II), Killa No. 4/1, Village Jahri, Kami Ganaur Road, Sonipat	Not obtained.	Yes	Recommended to ECAC HSPCB.	Under process.	--	Lying sealed.	Unit found operating without obtaining CTE/CTO from the Board and same was sealed by Board on dated 17.01.2026 in compliance of closure order passed by CAQM.

Region	S. No.	Name & Address of the unit	Status of CTO (Obtained/ Not Obtained)	Status of action taken in case of non-compliance				Present Status (Operational/ Non-Operational /Dismantled)	Remark (If Any)
				Closure Action (Yes /No)	Status Environment Compensation	Amount of EC imposed Rs.	Amount EC Deposited		
Yamunanagar	1	APCO Infratech Pvt Ltd RMC, Village Dhaulra, Post Radaur, Tehsil Radaur, District Yamunanagar	Obtained	--	--	--	--	Closed by Board	Closed by Board
Yamunanagar	2	Raj Shyama Constructions Pvt. Ltd. (RMC) Village Gulabgrh, Tehsil Partap Nagar Kizrabad, Yamuna Nagar	Obtained	--	--	--	--	Closed by Board	Closed by Board
Yamunanagar	3	M/s Bhagat Fabricators, Power House Road, Old Hamida, Garhi Gujran, District Yamuna Nagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 6 dated 24.03.2026	5,50,000/-	--	Closed by Board	Closed by Board
Yamunanagar	4	M/s Mahinder Singh Contractor, Village Bhamboli, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 5 dated 24.03.2026	3,90,000/-	--	Closed by Board	Closed by Board
Yamunanagar	5	M/s Geoco Pvt. Ltd., Bilaspur Road, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/467 8 dated 24.03.2026	3,55,000/-	--	Closed by Board	Closed by Board
Yamunanagar	6	M/s Puspdeep Infrastructure Pvt. Ltd, Village Panjupura, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 1 dated 24.03.2026	3,50,000/-	--	Closed by Board	Closed by Board
Yamunanagar	7	M/s Dee Vee Project Ltd, Khasra No. 20/2, Village Panjupura, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 2 dated 24.03.2026	3,75,000/-	--	Closed by Board	Closed by Board
Yamunanagar	8	Shiv Shakti Construction (Ready Mix Concrete Plant), Village Raiyanwala, District Yamuna Nagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 0 dated 24.03.2026		--	Closed by Board	Closed by Board
Yamunanagar	9	KCC Buildcon Ltd., Khajuri Road, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 3 dated 24.03.2026	4,60,000/-	--	Closed by Board	Closed by Board
Yamunanagar	10	Dayanand Construction (RMC) Dadupur, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/468 4 dated 24.03.2026	3,25,000/-	--	Closed by Board	Closed by Board
Yamunanagar	11	Dayanand Construction (RMC), Village BadiMajra, Yamunanagar	Not obtained	Yes	EC recommendation sent to Ho vide letter no. HSPCB/YR/2025/467 9 dated 24.03.2026	4,20,000/-	--	Closed by Board	Closed by Board